

M/s D.P. Dhalasamant
G.S. Namfoan

(A)

CAT / I / II (1)

THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A.No. 501 1995

Kumari Sushlata Devi Applicant (s)

Versus

Union of Indira Senanayake Respondent (s)

Sr. No.	Date	Order with Signature
		REGISTER <i>[Signature]</i> Registrar
1	6.9.95	Call after two weeks for admission at request. <i>[Signature]</i> MEMBER (ADMINISTRATIVE)
2	21-9-95	Call this matter after vacation, at request. <i>[Signature]</i> Member (Admn.)
3	18.10.95	Shri D.P. Dhalasamant, learned counsel for the petitioners seeks permission to withdraw this petition. Permission granted. Petition is dismissed as withdrawn. Shri Ashok Mishra, learned Sr. Standing Counsel is present. <i>[Signature]</i> MEMBER (ADMINISTRATIVE)

D.P.O. of 501 =
28 filed.

[Signature]
31.8.95

In this application of 19, the applicant has challenged the order of transfer.

For Registrar

[Signature]
31.8.95

[Signature]
31.08.95

Registrar
[Signature]

For Admission & Stay.

[Signature]
31/8/95

Adj. to this week.
For Admn. Pl.
Del 19/9

Bench